

Authority of India (TRAI), Quality of Services (QoS) Performance Monitoring Reports for Quarter Ending (QE), December, 2014, MTNL is meeting Quality of Service (QoS) benchmark prescribed for mobile services. BSNL, too, in general, is meeting the Quality of Service (QoS) benchmark prescribed for mobile services. However, non-compliance in respect of benchmark for network related parameters has been observed in Assam, Bihar, Kolkata, North East (NE) & West Bengal (WB) service areas.

MTNL & BSNL are meeting the TRAI's Quality of Service(QoS) benchmark prescribed for the Parameters Broadband Connection Speed Available (download) in respect of broadband services provided by them.

(b) For ensuring Quality of Service (QoS) to consumers, Telecom Regulatory Authority of India (TRAI) has been closely monitoring the performance of service providers against the quality of service benchmark through Performance Monitoring Reports. Telecom Regulatory Authority of India (TRAI) is also having regular interactions with service providers for improving quality of service. Further, Telecom Regulatory Authority of India (TRAI) has engaged independent agencies for auditing and assessing quality of service and survey are being done regularly through independent agencies to assess the Customer Perception of Service. The results of the audit and assessment of quality of service and surveys are being published for the information of stakeholders. Telecom Regulatory Authority of India (TRAI) has also been imposing financial disincentive on service providers for failure to comply with the quality of service benchmarks.

3G spectrum pricing issue

551. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is planning to put forth the 3G spectrum pricing issue, if so, the details thereof;

(b) whether it is a fact that there is a disagreement between telecom company owners and Government over the prices of 3G spectrum, if so, the reasons therefor; and

(c) the method being adopted by Government to resolve this problem?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD) : (a) to (c) The Government, after considering the Telecom Regulatory Authority of India (TRAI) recommendations

on “Valuation and Reserve Price of Spectrum: 2100 MHz Band” dated 31st December, 2014, has decided the reserve price for 2100 MHz band.

Leveraging India Post for financial inclusion and Digital India

552. SHRI RANGASAYEE RAMAKRISHNA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether steps are being taken by the Ministry for leveraging India Post for financial inclusion and implementation of Digital India; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD) : (a) Department of Posts has taken steps to leverage the Postal network for promoting financial inclusion through savings, remittances, life insurances and social disbursements. Further, Department of Posts is also implementing IT Modernization project to connect entire postal network and enabling it for its eventual integration with Digital India.

(b) Details of the saving schemes, remittances, life insurances and social disbursements are given in the Statement-I (*See below*).

Statement-I

(1) **Post Office Saving Bank:** At present Department of Posts is offering 9 Small Savings Schemes, named below, to the public on behalf of MoF (DEA).

- (i) Savings Account
- (ii) Recurring Deposit
- (iii) Time Deposit
- (iv) Monthly Income Account Scheme
- (v) Senior Citizens' Savings Scheme
- (vi) Public Provident Fund
- (vii) National Savings Certificates (VIII and IXth Issue)
- (viii) Kisan Vikas Patra (re-launched on 18.11.2014)
- (ix) Sukanya Samriddhi Account (launched on 22.01.2015)